

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NOS. 17 & 18 OF 2015**

**Dated: 26<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Green Energy Association** **...Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Paramhans for R-1  
  
Ms. Suparna Shrivastava for R-2  
  
Mr. Naman Joshi for R.3  
  
Ms. Divya Chaturvedi for R-4

**ORDER**

Learned counsel for respondent No.2 states that she will be filing reply by 29.02.2016. She may file the same after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 15.03.2016 after serving copy on the other side.

List these matters on **29.03.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**